

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA No.198 of 2015 in
DFR No. 870 of 2015**

Dated:13th August, 2015

In the matter of:

Sree Rayalaseema Alkalies & Allied Chemicals Ltd., Appellant(s)
Versus
Karnataka Electricity Regulatory Commission & Ors. Respondent(s)

ORDER

The Court has not assembled. As agreed by the parties, list the matter on **2.09.2015.**

COURT MASTER